

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/525/2023 in Company Petition IB/18/2022
NAME OF THE COMPANY	Sktquad Electronics Appliances Pvt Ltd
NAME OF THE PETITIONER(S)	Evereaday Industries India Ltd
NAME OF THE RESPONDENT(S)	Sktquad Electronics Appliances Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Ratnanko Banerji for the Operational
Creditor.

Ld. Counsel Mr. Aman Srivastava for the Corporate Debtor.

Post before the regular bench, **matter is adjourned to 05.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)